

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13013/01/2016-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 14th January, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint (i) Kumari Javalakar Uma Devi, (ii) Shri Nakka Balayogi, (iii) Smt. Telaprolu Rajani, and (iv) Dr. Shameem Akther, to be Judges of the High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, in that order of seniority, with effect from the date they assume charge of their respective offices.

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14/1/2017

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K. 13013/01/2016-US.I

Dated 14.01.2017

Copy to:-

1. (i) Kumari Javalakar Uma Devi, (ii) Shri Nakka Balayogi, (iii) Smt. Telaprolu Rajani, and (iv) Dr. Shameem Akther,, C/o Registrar General, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
2. The Secretary to the Governor of Andhra Pradesh, Hyderabad.
3. The Secretary to the Governor of Telangana, Hyderabad.
4. The Secretary to the Chief Minister, Andhra Pradesh, Hyderabad.
5. The Secretary to the Chief Minister, Telangana, Hyderabad.
6. The Secretary to Acting Chief Justice, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
7. The Chief Secretary, Government of Telangana, Hyderabad.
8. The Chief Secretary, Government of Andhra Pradesh, Hyderabad.
9. The Registrar General, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
10. The Accountant General, Telangana, Hyderabad.
11. The Accountant General, Andhra Pradesh, Hyderabad.
12. The President's Secretariat, (CA.II Section), New Delhi
13. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Addl. Registrar (Conf.), O/o Chief Justice of India, 6 Motilal Nehru Marg, New Delhi.
11. PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J.I)/DS(Desk)/US.I/SO(Desk)
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.

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14/1/2017

(Rajinder Kashyap)

Joint Secretary to the Government of India

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